

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Criminal Appeal No(s). 342/2019

PREM PAL SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 10-02-2020 This appeal was called on for hearing today.

For Appellant(s)

Ms. Aishwarya Singh, Adv.
Mr. Sandeep Devashish Das, AOR

For Respondent(s)

Mr. Divyansh Rai, Adv.
Mr. Sanjay Kumar Tyagi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent has filed counter affidavit.

Original records have been received from the High Court
and Trial Court in translated version.

Parties may file additional documents.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

ANIL LAXMAN PANSARE
Registrar